

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4293  
ANSWERED ON:22.03.2013  
NATIONAL HEALTH BILL  
Singh Shri Ravneet

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government proposes to introduce the National Health Bill;
- (b) if so, the salient features of the Bill;
- (c) the time by which it is likely to be finalised and introduced; and
- (d) the steps taken by the Government to promote safe and efficacious drugs to the people at affordable prices?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) to (c): As of now, the Government has no plans to introduce National Health Bill.

(d): In order to provide relief to the common man in the area of healthcare, a countrywide campaign in the name of "Jan Aushadhi Campaign" has been initiated by the Department of Pharmaceuticals, in collaboration with the State Governments, by way of opening up of Jan Aushadhi Generic Stores in the Government Hospitals to supply of generic medicines through Central Pharma Public Sector Undertakings, to make available quality generic medicines at affordable prices to all. So far, 149 Jan Aushadhi Stores have been opened in different States/UTs in the country as on 28.02.2013.

Further, under the provisions of the Drugs (Prices & Control) Order, 1995 (DPCO, 1995), the prices of 74 bulk drugs listed in its First Schedule and the formulations containing any of these scheduled drugs are controlled. National Pharmaceutical Pricing Authority (NPPA) fixes or revises prices of scheduled drugs/formulations as per the provisions of the DPCO, 1995. In respect of drugs not covered under DPCO, 1995 i.e. non-scheduled drugs, manufacturers fix the prices by themselves without seeking the approval of the Government/NPPA. However, the trend in prices of non-scheduled drugs is monitored and suitable action is taken by NPPA where price increase is more than 10% in a period of one year on moving basis.

The National Pharmaceutical Pricing Policy -2012 (NPPP-2012) notified on 07.12.2012 provides all the manufacturers/importers manufacturing / importing the medicines as specified under National List of Essential Medicines 2011(NLEM-2011) shall be under the purview of price control. The objective of NPPP-2012 is to put in place a regulatory framework for pricing of drugs so as to ensure availability of required medicines "essential medicines" at reasonable prices.

The Government is also providing support to the States under the NRHM for providing free Generic Drugs in Public health facilities. States have been encouraged to bring out essentials Drugs lists (EDL) facility wise and Standard Treatment Guidelines to promote safe and efficacious drug use.